

HIGH COURT OF SIKKIM
GANGTOK

No.: 34 /HCS

Dated: 27.03.2021

NOTIFICATION

In pursuance of Notification No. 24/Home dated 24.03.2021 of the Home Department, Government of Sikkim, the Hon'ble Chief Justice, High Court of Sikkim is pleased to declare that 31.03.2021 will be observed as a holiday for the High Court of Sikkim and all the Subordinate Courts of Sikkim on account of Municipal Corporation/Municipal Council and Nagar Panchayat Elections, 2021.

By Order,

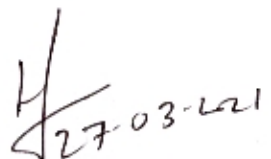
Sd/-
(K. W. Bhutia)
REGISTRAR GENERAL

Memo No. : V(41)/Confdl./HCS/6351-381

Date: 27.03.2021

Copy to:

1. Secretary General, Supreme Court of India, New Delhi – 110 001.
2. Registrar General, High Court of
3. Additional Registrar-cum-PPS to Hon'ble the Chief Justice for his Lordship's kind information.
4. Additional Registrar-cum-PPS to Hon'ble the Judge for her Ladyship's kind information.
5. PS to Hon'ble Judge, High Court of Sikkim for his Lordship's kind information.
6. Advocate General, Government of Sikkim, Gangtok.
7. Additional Advocate General, Government of Sikkim, Gangtok.
8. All District & Sessions Judges.
9. Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim, Gangtok.
10. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
11. Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
12. Additional Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
13. All Chief Judicial Magistrates-cum-Civil Judges.
14. All Sr. Civil Judges-cum-Judicial Magistrates.
15. All Civil Judges-cum-Judicial Magistrates.
16. President, Bar Association of Sikkim, Gangtok.
17. President, Namchi Bar Association, South Sikkim.
18. All District Magistrates.
19. Additional Secretary, Home Department for publication in the Government Gazette.
20. Computer Cell, High Court of Sikkim for publication in the website of the High Court of Sikkim.
21. Notice Board
22. Guard file and
23. File.


27-03-2021
REGISTRAR